

By E-Mail/ Speed Post/Special Messenger

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-81/2023/9581/A

From :- Shri Utpal Rajkhowa
Registrar (Vigilance)
Gauhati High Court
Guwahati

To, Shri Debasish Bhattacharjee,
Principal Judge,
Family Court, Nalbari

Dated Guwahati, the 19th September, 2023.

Sub:- **Permission to avail HTC.**

Ref:- Your letter Nos. FC.NLB/08/2019/626, dated 08.09.2023,

Sir,

With reference to the above, I am directed to inform you that, you are allowed to :

1. avail HTC for the block period 2022-2023, to visit your paternal house at Karimganj, along with your wife and minor daughter, by the shortest possible route, as per existing Rules.
2. avail Durga Puja Vacation, w.e.f. 16.10.2023 to 29.10.2023, along with head quarter leave permission w.e.f. the evening of 16.10.2023 (after court hours) till the morning of 30.10.2023 (before court hours.)
3. Further, during your absence, the Ld. Counsellor, Family Court, Nalbari and in his absence, the Chief Judicial Magistrate, Nalbari will remain in-charge of your court and office.

Thanking you

Yours faithfully.




REGISTRAR ((VIGILANCE))

Memo NO. HC.VII-81/2023/9581-9584/A, dated 19th September 2023

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. The Joint Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 3. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for upload this letter in official website of this Hon'ble Court.


REGISTRAR (VIGILANCE)
